

ORDER

In view of the instructions of Hon'ble Punjab and Haryana High Court, Chandigarh contained in letter No. 835 Spl./C.B.-10 dated 01.07.2021, a District Court Accessibility Committee, consisting of one senior Additional District Judge, one senior Civil Judge, one advocate, one technical expert from the staff and another non-technical staff member as well as one staff member with disability, is hereby constituted as under:-

1.	Sh. S.K. Khanduja, Addl. District & Sessions Judge, Palwal.	Chairman	98113-07577
2.	Sh. Rajesh Kumar Yadav, Civil Judge (Sr.Divn.), Palwal.	Member	99966-41444
3.	Sh. Suresh Sharma, Advocate, District Bar Association, Palwal.	Member	94673-49995
4.	Sh. Parveen Bansal, DSA/Computer Clerk	Member	93549-67305
5.	Ms. Sakshi Malik, Clerk.	Member	96462-77542
6.	Sh. Jagdish, Process Server.	Member	99911-39412

Sd/-
District & Sessions Judge
Palwal

Endst.No. _____ Dated _____/C.27

Copy forwarded to :-

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh w.r.t letter No. 835 Spl./C.B-10, dated 01.07.2021, for information, please.
2. All the Judicial Officers, posted in this Sessions Division, for information.

Sd/-
District & Sessions Judge
Palwal

Endst.No. 5263-69 Dated 18/08/2021/C.27

Copy alongwith Standard Operating Procedure (SOP) & D.O. letter dated 25.06.2021, is forwarded to the following for information and necessary action:-

1. Sh. S.K. Khanduja, Addl. District & Sessions Judge, Palwal.
2. Sh. Rajesh Kumar Yadav, Civil Judge (Sr. Divn.), Palwal.
3. Sh. Suresh Sharma, Advocate, Seat No. 57-58, Chamber No. 12, District Bar Association, Palwal.
4. Sh. Parveen Bansal, DSA/Computer Clerk.
5. Ms. Sakshi Malik, Clerk .
6. Sh. Jagdish Chand, Process Server.
7. System Officer to publicize this order on the official website of this Sessions Division.

Sd/-
District & Sessions Judge
Palwal